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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 16/2015-2020
New Delhi, Dated the 22nd September, 2020

Subject: Implementation of the Track and Trace system for export of Pharmaceuticals and drug consignments alongwith maintaining the Parent-Child relationship in the levels of packaging and their movement in supply chain – Extension of date of implementation regarding.


2. In Para 2.90 A (vi) and (vii) of Handbook of Procedure - 2015-20 (as amended vide Public Notice No. 66/2015-2020 dated 30.03.2020), "01.10.2020" may be substituted by "01.04.2021".

3. **Effect of this Public Notice:**

The date for implementation of Track and Trace system for export of drug formulations with respect to maintaining the Parent-Child relationship in packaging levels and its uploading on Central Portal has been **extended upto 01.04.2021** for both SSI and non SSI manufactured drugs.

\[\text{22/09/2020}\]
\[\text{(Amit Yadv)}\]

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